

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.264/2019 in O.A. No.1865/2016

Friday, this the 13th day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

R S Meena
Aged 59 years
s/o Sh. Mam Raj Meena
r/o 49/1, Banglow Road
Kamla Nagar, Delhi

(Mr. M K Bhardwaj, Advocate)

..Applicant

Versus

1. Smt. Varsha Joshi
Commissioner
North Delhi Municipal Corporation
4th Floor, Civic Centre
Shyama Prasad Mukherjee Building
New Delhi
2. Shri B M Mishra
Additional Commissioner (Estt.)
North Delhi Municipal Corporation
4th Floor, Civic Centre
Shyama Prasad Mukherjee Building
New Delhi
3. Smt. Sangeeta Bansal
Director (Personnel)
North Delhi Municipal Corporation
13th Floor, Civic Centre
Shyama Prasad Mukherjee Building
New Delhi

..Respondents

(Mr. R V Sinha and Mr. Amit Sinha, Advocates)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

This contempt case is filed alleging that the respondents did not implement the order dated 28.01.2019 passed by this Tribunal in O.A. No.1865/2016.

2. Today, it is represented by learned counsel for applicant as well as learned counsel for respondents that the order has since been complied with. Hence, this contempt case is closed.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

September 13, 2019
/sunil/